

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.59/BB/2017	-	For Hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

Pragwal. K. Aradhya.
Counsel for the Financial Creditor.
9632516869
Pragwal K Aradhya

*Raghuram
Adambi*

Respondent

9900039859
[Signature]

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
He has filed statement of objections. He has also filed one more application for the rejection of main petition. Registry is directed to check and put up. List it on 15/09/2017.

[Signature]
Member (T)

[Signature]
Member (J)